

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 85/TT/2023

Subject : Petition for the determination of transmission tariff from the proposed COD to 31.3.2024 in respect of 2 Nos. 400 kV GIS line bays at Chamera Sub-station under the “Northern Region System Strengthening-XLI.”

Date of Hearing : **8.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 16 Ors.

Parties Present : Ms. Himani Yadav, Advocate, HPPTCL
Shri Vivek Kumar Singh, PGCIL
Shri V. C. Sekhar, PGCIL

Record of Proceedings

The order in the present Petition was reserved on 29.4.2024. However, the order could not be issued prior to Shri Arun Goyal, Member, demitting the office. Accordingly, the matter is listed for the hearing today.

2. The representative of the Petitioner submitted that the pleadings had been completed in the matter, and arguments were heard, and requested the Commission to issue an order on the basis of the information already on record.

3. Considering the submissions of the representative of the Petitioner, the Commission directed the parties to file their respective written submissions/notes of argument, if any, within a week’s time with a copy to the other side.

4. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

